

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

IN THE MATTER OF:

Hella Infra Market Private Limited

CP (IB) No. 199/Chd/Hry/2022

... Petitioner-Operational Creditor

Versus

YFC Projects Private Limited

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

Court Officer